

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART II SECTION 3, SUB-SECTION (ii))

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

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NOTIFICATION NO. 19 (RE-98) /97-02

NEW DELHI : DATED THE 9th SEPTEMBER, 1998

S.O. (E) – In exercise of the powers conferred by section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No. 22 of 1992) read with paragraph 4.1 of Export and Import Policy, 1997-2002 the Central Government hereby makes the following amendments under Chapter 84 of the ITC(HS) Classifications of Export and Import Items 1997-2002, published on 31st March, 1997 and as amended from time to time.

EXIM Code	Item description	Policy	Conditions relating to the policy	Import under SIL/ Public Notice
847130 01.10	Computer systems,	Restricted	Import	Import permitted

	including personal computers, below cif value of Rs 70,000/-		permitted against a licence or in accordance with a Public Notice issued in this behalf.	against Special Import Licence (SIL)
847141 01.10	Computer systems, including personal computers, below cif value of Rs 70,000/-	Restricted	Import permitted against a licence or in accordance with a Public Notice issued in this behalf.	Import permitted against Special Import Licence (SIL)
847149 00.10	Computer systems, including personal computers, below cif value of Rs 70,000/-	Restricted	Import permitted against a licence or in accordance with a Public Notice issued in this behalf.	Import permitted against Special Import Licence (SIL)
847150 00.10	Computer systems, including personal	Restricted	Import permitted	Import permitted against Special

	computers, below cif value of Rs 70,000/-		against a licence or in accordance with a Public Notice issued in this behalf.	Import Licence (SIL)
847180 00.10	Computer systems, including personal computers, below cif value of Rs 70,000/-	Restricted	Import permitted against a licence or in accordance with a Public Notice issued in this behalf.	Import permitted against Special Import Licence (SIL)

This issues in public interest.

Sd:

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned;

By Order etc.

(RAJAN SUDESH RATNA)

DY. DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. RSR/Pol.I/98-99/IT-ATR)